

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.570/98

Friday this the 17th day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Rajendran .K.  
S/o Karunakaran,  
ag ed 34 years, Neduparambil,  
Elankadu PO,  
Kottikkal, Kottayam.

...Applicant

(By Advocate Mr M.R.Rajendran Nair)

Vs.

1. The Sub Divisional Office, Telegraphs,  
Kanjirapally.
  2. The Chief General Manager,  
Telecom, Trivandrum.
- ...Respondents

The application having been heard on 17.4.98, the Tribunal  
on the same day delivered the following;

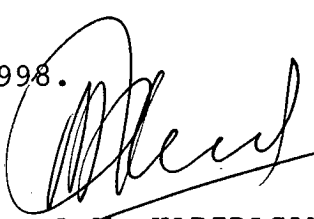
O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant states that the  
application is likely to fail on account of a technical  
ground and the applicant wishes to withdraw this application  
with liberty to seek appropriate relief in a properly  
instituted application in that behalf. Liberty is granted  
and the application is closed as withdrawn. No order as to  
costs.

Dated the 17th day of April, 1998.

  
S.K. GHOSAL  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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